

# FAMILY COURT MUMBAI

ADMINISTRATIVE BUILDING, "B" FING. BANDRA EAST, BKC, MUMBAI 51. Tel/Fax 022 26591270 Email [fc-bhe@nic.in](mailto:fc-bhe@nic.in)


Ref. : Office Order No.183 /2020, dated 31/08/2020

Family Court, Mumbai  
Date : 31/08/2020

## OFFICE ORDER NO. 184 / 2020

In view of Office Order No. 183/2020, dated 31/08/2020 issued by Family Court at Bandra, Mumbai, the arrangement of Family Court, Mumbai from 02/09/2020 shall be as provided in Annexure A of this order till 30/09/2020.

Family Court, Mumbai  
Dated : 31/08/2020

  
( P.L.Palsingankar )  
I/c. Principal Judge,  
Family Court, Mumbai.

**Encl. : Annexure A**

Copy to :

1. The Presiding Officers C.R.No.1 to 7, Family Court, Mumbai.
2. Marriage Counsellor's Office, Family Court, Mumbai
3. The Court Manager, Family Court, Mumbai
4. The Registrar, Family Court, Mumbai
5. The Dy. Registrar, Family Court, Mumbai
6. The Superintendent/Sheristedar, Judicial Dept/ Admn. Dept./  
Cash Dept./ Copying Dept./ Record Dept.
7. The Superintendent/Sheristedar, Family Court No.1 to 7
8. The Clerk Computer Section.
9. The President, Family Court Bar Association, Bandra, Mumbai.

**Annexure – A****Functioning of Family Court, Mumbai as per directions issued by Hon'ble Bombay High Court on 30/06/2020**

<b>Date</b>	<b>Time – 10.30 a.m. To 2.30 p.m. 1<sup>st</sup> half hour &amp; last half hour shall be earmark for administrative work</b>	<b>In charge Judge on duty in respect of the Courts not functioning</b>
02/09/2020	Shri P.L.Palsingankar, I/c. Judge, C.R. 7	Shri M.M.Adwant, Judge, C.R. 3
03/09/2020	Shri P.L.Palsingankar, I/c. Principal Judge, C.R. 1	Shri L.B.Magdum, Judge, C.R. 4
04/09/2020	Shri P.L.Palsingankar, Judge, C.R. 2	Smt. S.P.Savaskar, Judge, C.R. 5
05/09/2020	Shri M.M.Adwant, Judge, C.R. 3	Shri S.N.Rukme Judge, C.R. 6
07/09/2020	Shri L.B.Magdum, Judge, C.R. 4	Smt. K.V.Thakur Judge, C.R. 7
08/09/2020	Smt. S.P.Savaskar, Judge, C.R. 5	Shri M.M.Adwant, Judge, C.R. 3
09/09/2020	Shri S.N.Rukme Judge, C.R. 6	Shri L.B.Magdum, Judge, C.R. 4
10/09/2020	Smt. K.V.Thakur Judge, C.R. 7	Smt. S.P.Savaskar, Judge, C.R. 5

Date	<p style="text-align: center;">Time – 10.30 a.m. To 2.30 p.m.</p> <p style="text-align: center;">1<sup>st</sup> half hour &amp; last half hour shall be earmark for administrative work</p>	<p style="text-align: center;">In charge Judge on duty in respect of the Courts not functioning</p>
11/09/2020	Shri P.L.Palsingankar, I/c. Principal Judge, C.R. 1	Shri S.N.Rukme Judge, C.R. 6
14/09/2020	Shri P.L.Palsingankar, Judge, C.R. 2	Smt. K.V.Thakur Judge, C.R. 7
15/09/2020	Shri M.M.Adwant, Judge, C.R. 3	Shri S.N.Rukme Judge, C.R. 6
16/09/2020	Shri L.B.Magdum, Judge, C.R. 4	Smt. S.P.Savaskar, Judge, C.R. 5
17/09/2020	Smt. S.P.Savaskar, Judge, C.R. 5	Shri L.B.Magdum, Judge, C.R. 4
18/09/2020	Shri S.N.Rukme Judge, C.R. 6	Shri M.M.Adwant, Judge, C.R. 3
19/09/2020	Smt. K.V.Thakur Judge, C.R. 7	Shri L.B.Magdum, Judge, C.R. 4
21/09/2020	Shri P.L.Palsingankar, I/c. Principal Judge, C.R. 1	Smt. S.P.Savaskar, Judge, C.R. 5
22/09/2020	Shri P.L.Palsingankar, Judge, C.R. 2	Shri S.N.Rukme Judge, C.R. 6

Date	Time – 10.30 a.m. To 2.30 p.m. 1 <sup>st</sup> half hour & last half hour shall be earmark for administrative work	In charge Judge on duty in respect of the Courts not functioning
23/09/2020	Shri M.M.Adwant, Judge, C.R. 3	Smt. K.V.Thakur Judge, C.R. 7
24/09/2020	Shri L.B.Magdum, Judge, C.R. 4	Shri P.L.Palsingankar, Judge, C.R. 2
25/09/2020	Smt. S.P.Savaskar, Judge, C.R. 5	Shri M.M.Adwant, Judge, C.R. 3
28/09/2020	Shri S.N.Rukme Judge, C.R. 6	Shri L.B.Magdum, Judge, C.R. 4
29/09/2020	Smt. K.V.Thakur Judge, C.R. 7	Smt. S.P.Savaskar, Judge, C.R. 5
30/09/2020	Shri P.L.Palsingankar, I/c. Principal Judge, C.R. 1	Shri S.N.Rukme Judge, C.R. 6

  
**I/c. Principal Judge**  
**Family Court, Mumbai**